## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-17/(ND)/08

## IN THE MATTER OF:

Sh. Vibhor Gupta & Ors.

.. PETITIONER

Vs.

Rajesh Buildcon & Infras. (P) Ltd.

.. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Anuroop Panda, Advocate

For the Respondents

: Mr. Sangram Patnaik, Advocate

Mr. Rajiv Gupta, Advocate

Mr. Sangam Singh, Advocate.. for R-1 to 5 Mr. Ashish Aggarwal, Advocate.. for R-6 & 7

## <u>ORDER</u>

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 07.11.2017.

(S.P. Gahlaut) Bench officer-III

5d1-

Surjit 25.9.2017